

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.418  
COMT-P/14/ND/2021  
IA/629/ND/2022IA/954/ND/2022IA/2437/ND/2022IA/3733/ND/  
2023 in IB/699/ND/2019

**IN THE MATTER OF:**

Punjab National Bank	...	Applicant
Versus		
M/s Dhir Global Industria Pvt Ltd	...	Respondent

**Under Section 7 of (IBC), 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Mr.  
Abhishek Sinha, Advs.  
For the Respondent : Mr. M Dutta and Ms. Aditya Guha, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the RP is present and has submitted that Ex Resolution Professional Mr. Vijay Kumar has passed away last month. Counsel for the RP seeks some time to file a memo with regard to the same within one week. List this matter on **05.06.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**